

ITEM NO.2

REGISTRAR COURT. 2

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MANOJ JAIN

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 25161/2018

BAGHER SINGH (D) THROUGH LRS

Petitioner(s)

VERSUS

DARSHAN SINGH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.123559/2018-CONDONATION OF DELAY
IN REFILING)

Date : 17-09-2018 This petition was called on for hearing today.

For Petitioner(s) Ms.Eliza Bar,Adv.
Mr. Shree Pal Singh, AOR

For Respondent(s)
Mr. Balraj Dewan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in re-filing the petition is condoned.

Registry to proceed further.

MANOJ JAIN
Registrar

SB